

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

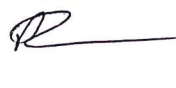
**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

32

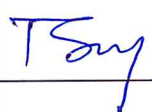
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.659/252/HDB/2018
NAME OF THE COMPANY	Rotodyne Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Karnati Neeladri Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	988 5314234	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

**ORDER**

Counsel for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

Counsel for petitioner company filed copy of balance sheets and P&L Accounts.

Heard both sides.

List it for orders on 12.09.2018.

  
Member(Judl)